



2026:AHC:31117

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 4429 of 2026

Indrajeet Mishra And 2 Others

.....Petitioner(s)

Versus

State Of U.P. And 6 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Pratibha Yadav, Ram Prakash
Counsel for Respondent(s)	:	Azad Rai, C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by counsel for the petitioner to dismiss present writ petition with liberty to approach the authority concerned.
2. Prayer made is allowed.
3. The writ petition is dismissed with liberty as prayed.

(Prakash Padia,J.)

February 11, 2026

Pramod Tripathi